## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
CP(IB)	-	Admission	Rule-6 of	Gupshup D Technology India Pvt. Ltd.	
No.118/BB/			IB	Vs Z.N. Retail Pvt. Ltd.	
2017				9	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
11			

## ORDER

Matter is listed today for admission. Registry raised some objections. No representation for Petitioner. For compliance of objections list it on 13/11/2017. Registry to issue notice to the Corporate Debtor for compliance.

Member (T)

Member (J)